

**Central Administrative Tribunal
Principal Bench, New Delhi**

Through Video Conferencing

01.12.2020

Item No. 26

MA No.2408/2020

OA No.2579/2018

Present : Shri Ajesh Luthra, counsel for applicant
Ms. Esha Mazumdar and Shri Anuj Kumar Sharma,
counsel for respondents

MA No.2408/2020

We heard the OA in detail. However, the record is silent as to the exact date on which the results can be said to have been declared and the date on which the merit list was published. The DSSSB shall file an affidavit indicating the phases in which, the results were declared and the reasons for such deferred declaration. It shall also indicate the date of the last order, issued for selecting the candidates with reference to the Post Code 192/14.

Post after four weeks on 08.01.2021.

(A.K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/pj/jyoti/rk/dan